

(b) the comparative figures of the Judicial Service in 1950 and the year-to-year increase in the service till to-date ; and

(c) the representation of Scheduled Castes and Tribes separately in the Judicial Service in various grades/classes from year to year since 1950 in each of the Union Territories ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) There is no regularly constituted Judicial Service in any of the Union Territories at present.

(b) and (c). Question do not arise.

S. C. & S. T. in Civil Police

9544. SHRI P. R. THAKUR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the present authorised and actual strength of the Civil Police Force separately for each of the Union Territories and under the Central control with their class-wise or grade-wise break-ups ;

(b) the comparative figures of the Police Force in 1950 and the year to year increase in the service till todate ; and

(c) the representation of Scheduled Castes and Scheduled Tribes separately in the police Service in various grades/classes from year to year since 1950 in each of the Union Territories and at the Centre ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The information so far received in respect of the Union Territories of Andaman & Nicobar Islands, Chandigarh, Delhi, Laccadive & Minicoy Islands, Manipur is enclosed in the statements laid on the Table of the House. [Placed in Library. See No. LT-1169/68]. Separate figures about the representation of Scheduled Castes and Scheduled Tribes in these Police Forces are being collected and will be laid on the Table of the House alongwith the other information sought.

Aerodrome Near Jalgaon

9545. SHRI SAYEED ALI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the scheme to construct

an aerodrome near Jalgaon, District Jalgaon in Maharashtra State has not materialised ; and

(b) if so, the reasons therefor and when the work will begin and completed ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). There is at present no proposal under consideration for construction of an aerodrome at or near Jalgaon, in Maharashtra State.

उत्तर प्रदेश में पुलिस द्वारा एक बंजारे की पिटाई

9546. रामचरण : क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि थाना बना देवी, उत्तर प्रदेश के पुलिस अधिकारी ने इस महीने एक बंजारे को जिसके पास लाइसेंस युदा बंदूक थी जूतों और छड़ियों से बुरी तरह से पीटा था तथा इन्स्पेक्टर और कांस्टेबलों ने उसकी बंदूक छीन ली थी ;

(ख) क्या यह भी सच है कि बुलन्दशहर और अलीगढ़ के पुलिस सुपरिन्टेण्डेन्टों ने इस सम्बन्ध में कोई भी कार्यवाही नहीं की हालांकि उन्हें इस बारे में लिखित शिकायतें की गई थी; और

(ग) यदि हां, तो इसके क्या कारण हैं ?

गृह-कार्य मन्त्रालय में राज्य मंत्री (श्री बिष्णु चरण शुक्ल) : (क) से (ग) . उत्तर प्रदेश सरकार से सूचना एकत्रित की जा रही है। प्राप्त होने पर सदन के सभा पटल पर रख दी जायगी।

अलीगढ़ जिले में भारतीय इन्ड संहिता की धारा 307 के अन्तर्गत दर्ज की गई रिपोर्टें

9547. श्री लखन लाल कपूर : क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि पिछले एक वर्ष में अलीगढ़ जिले में भारतीय इन्ड संहिता की धारा 307 के अन्तर्गत कितनी रिपोर्टें दर्ज की गईं और कितनी रिपोर्टों के बारे में जांच